

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No. 922/(MAH)/2017

CORAM:

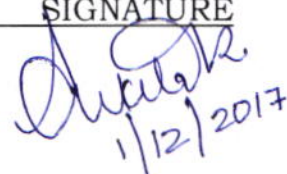
Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2017

NAME OF THE PARTIES: M/s. Krish Industries Pvt. Ltd. & 2 Ors.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
12	Adv. Anita Kanger	Advocate	 1/12/2017

ORDER

C.S.A. No. 922/230-232/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. Although the matter was listed for final hearing, since it is declared Holiday none present from the side of the ROC/RD.
3. Adjourned to **05.01.2018** for further hearing.

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

01.12.2017
Nair/aah

Sd/-

M.K. SHRAWAT
Member (Judicial)